

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 61(ND)/2016
CA NO.

CORAM:





SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE COMPANY: Punjab State Power Corporation Ltd.
Vs.
M/s. Panam Coal Mines Ltd & ors.

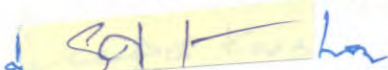
SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act 2013.

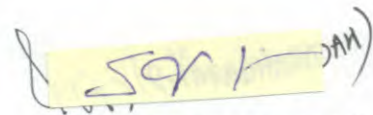
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ex Beamt Sriya	Sr. Xam, PSPCL o/o CE/Fuel PSPCL, Patiala	Petitioners	
2.	MR. ABHIMANYU BHANDARI, ADV.		RESPONDENT	
3.	MS. GAURI RISHI, ADV		No. 2.	
4.	MANISH K. JHA, ADV.] PETITIONERS	
5.	RITON JAY GUPTA, ADV.			
6.	SAURABH KALIA ADV		Respondent No. 1 Amicus	} 

ORDER

At the request of both the parties, matter is adjourned to
06.07.2017.

List on 06.07.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)